

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

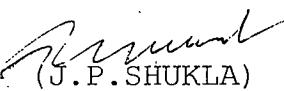
ORDERS OF THE TRIBUNAL

27.11.2007

OA 23/2007

Mr. P.N. jatti, Counsel for applicant.
Mr. V.S. Gurjar, Counsel for respondents

Learned counsel for the respondents submits that in view of subsequent development, this OA has become infructuous. This fact is not disputed by the learned counsel for the applicant. Accordingly, the OA shall stands disposed of as having become infructuous.


(J.P. SHUKLA)

MEMBER (A)


(M.L. CHAUHAN)

MEMBER (J)

AHQ

Copies sent to Mr. Jatti
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